

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A/O.A./T.A./ 440 1989

Union of India Applicant (s).

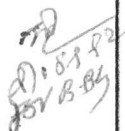


B R Kyada Adv. for the  
Petitioner (s).

Versus

R m Zaky Respondent (s).



B B Gogia Adv. for the  
Respondent (s).

SR NO.	DATE.	ORDERS.
		Stay on operating Award (Copy sent)
06/11		RPAD Recd from Resp.
5/12/89		Mr. B R Kyada not present. Mr. B B Gogia has filed sick note. Adjourned. The case is posted for admission. PBM 5/12
18/1		Common letter issued in case no 04/422/85 letter dt 18/1/90 18/1 RPAD Recd from Resp. (23/02)
2/3		Parties absent. no documents produced Adjourned on same stage to 6/1/90.
6/1		Parties absent. no documents produced Adjourned on same stage to 9/5/90. 19/4/90

SR NO.	DATE.	ORDERS,
	<p>1990</p> <p>19/6</p> <p>21/4</p> <p>22/09/92</p> <p>   </p> <p>GAC/</p>	<p>Today case is on Board before Registrar. no documents produced enough adjournments given earlier. It is a fit case to close the right to file reply. submitted for orders before Hon'ble members.</p> <p>OK</p> <p>Reply filed on dtd 28/8/91</p> <p>Date informed to both advocate's Clerks.</p> <p>  </p>

(2)

OA 440/91

Date	Office Report	O R D E R
22-09-1992		<p data-bbox="711 541 1583 710">Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India.</p> <p data-bbox="894 789 1336 841">Call on 3 /11/1992.</p> <div data-bbox="894 893 1198 1023"> (R.C. Bhatt) Member (J)</div> <div data-bbox="1304 841 1583 1023"> (N.V. Krishnan) Vice Chairman</div> <p data-bbox="894 1127 979 1153">*AS.</p>

DATE OFFICE REPORT

ORDER

18.10.93

This matter is disposed of by  
common judgment in O.A. 422/89 & Ors.

*M.R. Kolhatkar*

(M.R. Kolhatkar)  
Member (A)

*R.C. Bhatt*  
(R.C. Bhatt)  
Member (J)

vtc.